

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.14589 of 2021

In Re: Deaths of Sanitation Workers* *Petitioner

Ms. Pami Rath, Amicus Curiae

-versus-

Chief Secretary and others* *Opp. Parties.

Mr. P. Mohanty, Advocate

Mr. B.P. Pradhan, Advocate

**CORAM:
THE CHIEF JUSTICE
DR. JUSTICE S.K. PANIGRAHI**

**ORDER
21.12.2022**

Order No.

15. 1. Mr. P.K. Muduli, learned Addl. Government Advocate is stated to be in some personal difficulty today.
2. List on 2nd March, 2023.

***(Dr. S. Muralidhar)*
*Chief Justice***

***(Dr. S.K. Panigrahi)*
*Judge***